

copy of Notification No. G.S.R. 1543, published in Gazette of India dated the 8th October, 1966, under subsection (3) of section 620A of the Companies Act, 1956. [Placed in Library. See No. LT-7368/66].

ANNUAL REPORT OF INDIAN COUNCIL OF AGRICULTURAL RESEARCH FOR 1964-65

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** I beg to lay on the Table a copy of the Annual Report of the Indian Council of Agricultural Research, New Delhi for the year 1964-65. [Placed in Library. See No. LT-7369/66].

PAPERS UNDER TARIFF COMMISSION ACT

**The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):** I beg to lay on the Table a copy each of the following papers under subsection (2) of section 16 of the Tariff Commission Act, 1951:—

(1) (i) Report (1966) of the Tariff Commission on the continuance of protection to the Sericulture Industry.

(ii) Government Resolution No. 11(1)-Tar/66, dated the 19th November, 1966.

[Placed in Library. See No. LT-7370/66].

(2) (i) Report (1966) of the Tariff Commission on the review of protection to the Antimony Industry.

(ii) Government Resolution No. 2(1)-Tar/66, dated the 19th November, 1966.

(iii) Statement showing the reasons why the documents mentioned at (i) and (ii) above could not be laid on the Table within the period prescribed in the said section.

[Placed in Library. See No. LT-7371/66].

(3) (i) Report (1966) of the Tariff Commission on the continuance of protection to the A.C.S.R. (Aluminium Conductor Steel Reinforced) and A.A.C. (All Aluminium Conductor) Industry.

(ii) Government Resolution No. 13(1)-Tar/66, dated the 19th November, 1966.

(iii) Statement showing the reasons why the documents mentioned at (i) and (ii) above could not be laid on the Table within the period prescribed in the said section.

[Placed in Library. See No. LT-7372/66].

(4) (i) Report (1966) of the Tariff Commission on the continuance of protection to the Cotton Textile Machinery (Spinning Ring Frames, Spindles, Spinning Rings, Fluted Rollers and Automatic Looms), Industry.

(ii) Government Resolution No. 7(2)-Tar/66, dated the 19th November, 1966.

[Placed in Library. See No. LT-7373/66].

(5) (i) Report (1966) of the Tariff Commission on the continuance of protection to the Piston Assembly Industry.

(ii) Letter No. TC/ID/E/88(5)/66, dated the 23rd July, 1966 from the Secretary, Tariff Commission, Bombay to the Secretary to the Government of India, Ministry of Commerce, New Delhi.

(iii) Government Resolution No. 15(1)-Tar/66, dated the 19th November, 1966.

(iv) Statement showing the reasons why the documents mentioned at (i) to (iii) above could not be laid on the Table within the period prescribed in the said section.

[Placed in Library. See No. LT-7374/66].